

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 415

IA/3030/ND/2022 IA/5323/ND/2020, IA/3307/ND/2021
IA/3178/ND/2021 IA/369/ND/2022 IA/1226/ND/2022
IA/1394/ND/2022 IA/5452/ND/2022 IB/248/ND/2019

IN THE MATTER OF:

Argentium International Pvt Ltd	...	Applicant
Versus		
UTM Engineering Pvt Ltd	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 18.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Abhishek Anand, Mr. Karan Kohli,
Mr. Sahil Bhatia, Mr. Vaibhav Mendiratta, Advocates
For the Respondent :
In I.A 3307/2021: Adv. Shaurya Dhounidyal for Respondent No. 1

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
22.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV